

I Subodh Roy son of Late Dhirmath Roy Aged 72 Years, belonging to Bihar Vidhan Sabha Constituency 157- Sultanganj Party JD(U) give herein below the details of the assets (immovable, movable, bank balance, etc.) of my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Depen- 1	Depe- 2	Depe- 3
(i)	Cash	15,000.00				
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	Parliament SBI Br. A/c No.10023818801 Up to 31-12-2012- 5,090.38 B V M SBI Br. A/c No.10839460653 Up to 31-12-2012- 4,63,950.24 BOI Sultanganj Br.A/c No.463910110003955 Up to 31-12-12- 2,361.00 Central Co-operative Bank, Sultan ganj A/c No.1173 upto31-12-12- 500.00	NA	Old Widow sister	NA	NA
(iii)	Bonds, Debentures and Shares in Companies	NA	NA	NA	NA	NA
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, Etc.	PPF Patna Sectt.Br. A/c No.10839575325 Up to 29-12-12- 7,37,246.44 LIC One Lakh Since 28-07-06, Policy No.521670766	NA	NA	NA	NA
(v)	Motor Vehicles (details of Make, etc.	Marshal Jeep BR-10P-0001 Model -2006 Bolero SLX BR-10P-5001 Model- 2011	NA	NA	NA	NA
(vi)	Jewellery (give Details of Weight and Value	NA	NA	NA	NA	NA
(vii)	Other assets, Such as values of claims/Interests	NA	NA	NA	NA	NA

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent of the income of the employee

Subodh Roy
S.O. 15
20/2/13

(Not: Properties In joint ownership indicating the extent of joint ownership will also have indicated)

Sr.	Description	Self	Spouse Name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land -Location (S) -Survey Number (s) -Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(iii)	Buildings (Commercial And residential) Location (s) -survey/door Number (s)- Extent (Total Measurement) -Current market value	NA	NA	NA	NA	NA
(iv)	Houses/Apartment, Etc. -Location(s) -survey/door Number (s) -extent (Total measurement) -Current market value	Residential House built in 714 Sq. ft. (BSK Tarafdar Road, Adampur, Distt- Bhagalpur H.No.-38B Bhagal Nagar Nigam Ward No.-22 CVM-About 15 Lakh (Rupees fifteen Lakh).	NA	NA	NA	NA
(v)	Others (such as Interest in property)	NA	NA	NA	NA	NA

2. I give herein below the details of my liabilities/over dues to public financial institution and government dues:

(Note: Please given separate details for each item)

सुनिवृत्त
20/2/13

No.	Department (s)	On
a	(i) Loans from Banks	6 Lakh as Car loan
	(ii) Loans from financial institutions	NA
	(iii) Government accommodation	NA
	(b) dues to departments dealing with supply of water	NA
	(c) dues to departments dealing with supply of electricity	NA
	(d) dues to departments dealing with Telephones	NA
	(e) Other dues, if any	NA
	(f) dues to departments dealing with Government transport (including Aircraft and helicopters	NA
b	(i) Income Tax including surcharge (Also indicate the assessment year up to Which income Tax Return filed. Give Also Permanent Account Number (Pan)	Income tax Return up to 2010-11 Filed on 28-12-2012 PAN No.- ABHPR1143B NA
	(ii) Wealth Tax (Also Indicate the Assessment year up to which Wealth Tax Return filed.)	NA
	(iii) Sales Tax (Only in case of Proprietary business)	NA
	(iv) Property Tax	NA

I hereby declare that the above details are true to the best of my knowledge and belief

Place.....

Date.....

Note: Please sign each page of the declaration.

Signature.....
 Name- Subodh Roy
 Constituency-157-Sultanganj
 Address- BSK Tatafdar Road Adampur
 Distt- Bhagalpur